

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
STARRED QUESTION NO. †*291
ANSWERED ON 15.03.2018

ENCROACHMENT/REVIVAL OF WATER BODIES

†*291. SHRI KAUSHALENDRA KUMAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the problem of fall in ground water level has assumed critical proportions due to illegal destruction of lakes, ponds, wells, step wells and other water bodies in the country and if so, the details thereof;
- (b) the ongoing measures to improve the ground water level along with the efforts made for the revival of such water bodies in the country, State-wise;
- (c) whether such water bodies have been occupied illegally by anti-social elements in various parts of the country and if so, the details thereof, State-wise and the action taken against such elements so far; and
- (d) the initiatives taken so far to revive and free such water bodies from encroachment?

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION, ROAD TRANSPORT & HIGHWAYS AND SHIPPING

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF STARRED QUESTION NO. †*291 TO BE ANSWERED IN LOK SABHA ON 15.03.2018 REGARDING “ENCROACHMENT/REVIVAL OF WATER BODIES” ASKED BY SHRI KAUSHALENDRA KUMAR, M.P

(a) Increase in population, rapid urbanization & industrialization along with reduction in area of water bodies such as lakes, ponds etc. can be considered as various reasons for reduction in natural recharge of ground water resulting into fall in ground water level.

Central Ground Water Board (CGWB) carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. Comparison and analysis of Pre-monsoon (2017) water level data collected by CGWB with the decadal average (2007-2016) indicates decline in ground water level in about 61% of the wells. Details are given at **Annexure**.

(b) Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water and revival of water bodies in the Country is primarily States' responsibility. However, Government of India supplements the efforts of the State Government through the scheme of Repair, Renovation and Restoration (RRR) of water bodies under the Pradhan Mantri Krishi Sinchayee Yojna – Har Khet Ko Pani component. Besides, 'Draft Guidelines for Conservation and Protection of Water Bodies' have been circulated to the Central Ministries and States/UTs. Further, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_1.pdf

(c) & (d) The information relating to encroachment of water bodies is not available with the Central Govt. Action against such encroachers is also taken by the respective State Govts.

ANNEXURE

Annexure referred to in reply to part (a) of Starred Q.No. †*291 to be answered in Lok Sabha on 15.03.2018 regarding “Encroachment/Revival of Water Bodies”

**State-wise Decadal Water Level Fluctuation
with Mean [Pre-monsoon (2007 to 2016) and Pre-monsoon 2017]**

S. No.	Name of State	No. of wells Analysed	Rise		Fall		Wells showing no change	
			No.	%	No.	%	No.	%
1	Andhra Pradesh	751	184	25	563	75	4	0.5
2	Arunachal Pradesh	12	9	75	3	25	0	0.0
3	Assam	164	71	43	92	56	1	0.6
4	Bihar	625	362	58	258	41	5	0.8
5	Chandigarh	10	1	10	9	90	0	0.0
6	Chhattisgarh	566	219	39	346	61	1	0.2
7	Dadra & Nagar Haveli	16	6	38	10	63	0	0.0
8	Daman & Diu	11	7	64	4	36	0	0.0
9	Delhi	94	33	35	61	65	0	0.0
10	Goa	65	50	77	15	23	0	0.0
11	Gujarat	799	301	38	473	59	25	3.1
12	Haryana	302	95	31	207	69	0	0.0
13	Himachal Pradesh	90	33	37	57	63	0	0.0
14	Jammu & Kashmir	226	75	33	151	67	0	0.0
15	Jharkhand	218	90	41	128	59	0	0.0
16	Karnataka	1421	423	30	985	69	13	0.9
17	Kerala	1366	405	30	957	70	4	0.3
18	Madhya Pradesh	1318	660	50	658	50	0	0.0
19	Maharashtra	1562	667	43	887	57	8	0.5
20	Meghalaya	20	6	30	14	70	0	0.0
21	Odisha	1283	506	39	773	60	4	0.3
22	Pudducherry	5	0	0	5	100	0	0.0
23	Punjab	234	36	15	198	85	0	0.0
24	Rajasthan	859	431	50	428	50	0	0.0
25	Tamil Nadu	536	71	13	465	87	0	0.0
26	Telangana	586	315	54	267	46	4	0.7
27	Tripura	26	18	69	8	31	0	0.0
28	Uttar Pradesh	637	187	29	450	71	0	0.0
29	Uttarakhand	46	21	46	24	52	1	2.2
30	West Bengal	617	327	53	289	47	1	0.2
Total		14465	5609	38.8	8785	60.7	71	0.5
